

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1777
TO BE ANSWERED ON 10th MARCH, 2017**

LEGISLATION FOR MEDICAL INSURANCE

1777. SHRIMATI BUTTA RENUKA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is any proposal to cover the health of the entire population of the country through a medical insurance scheme by way of bearing the entire premium contribution by the Government, if so, the details thereof;
- (b) whether there is any proposal to bring in medical insurance scheme with affordable premium to be borne by the insured;
- (c) if so the details thereof;
- (d) if so, is there any timeline for bringing in the necessary legislation; and
- (e) if not, reasons for the absence of such security measure?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): No.

(b) & (c): This Ministry is already implementing Rashtriya Swasthya Bima Yojana (RSBY) which is a centrally sponsored scheme to provide health insurance coverage of Rs. 30,000/- per annum to Below Poverty Line (BPL) families and 11 other defined categories of Unorganized Workers namely Building & Other Construction Workers, licensed Railway porters, Street Vendors, MGNREGA workers (who have worked for more than fifteen days during preceding financial year), Beedi workers, Domestic workers, Sanitation Workers, Mine Workers, Rickshaw pullers, Rag pickers and Auto/Taxi drivers. Beneficiaries under this scheme need to pay only Rs. 30 as registration fee at the time of enrolment. Senior Citizens Health Insurance Scheme (SCHIS) as top up over existing RSBY scheme has been implemented from 01.04.2016 for senior citizens aged 60 years and above. SCHIS provides enhanced coverage of Rs. 30,000 per senior citizen in the family eligible for coverage under RSBY.

(d) & (e): Not Applicable in view of (b) & (c) above